

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 15.09.2022

**Misc. Application No. 1421 of 2021
And
Misc. Application No. 271 of 2022
And
Appeal No. 62 of 2022**

Bull Research Investment Advisors Pvt. Ltd.
& Ors.

..... Appellants

Versus

Securities and Exchange Board of India

... Respondent

Mr. Vedchetan Patil, Advocate for the Appellants.

Ms. Daksha Kasekar, Advocate i/b Mansukhlal Hiralal & Co. for the
Respondent.

ORDER:

1. Adjourned on the request of the learned counsel for the appellants. List on October 31, 2022.

2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala
Presiding Officer

Justice M. T. Joshi
Judicial Member

Ms. Meera Swarup
Technical Member

15.09.2022
PTM